

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

**LOK SABHA
UNSTARRED QUESTION NO. 1648**

TO BE ANSWERED ON FRIDAY, THE 25TH NOVEMBER, 2016

AGRAHAYANA 4, 1938 (SAKA)

CURBING OFFSHORE TAX EVASION

1648. ADV. NARENDRA KESHAV SAWAIKAR:

Will the Minister of FINANCE be pleased to state:

- (a) whether his Ministry has discussed the issue of cooperation with the US Government with regard to curbing offshore tax evasion, terror funding, during his visit to US;
- (b) if so, the details thereof and the time by which formal agreement between tax two countries will be signed in this regard; and
- (c) if so, the details thereof and the outcome thereon?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SANTOSH KUMAR GANGWAR)**

(a) to (c): Pursuant to the Joint Statement released at the conclusion of the Sixth Annual U.S.-India Economic and Financial Partnership Dialogue between the Finance Minister of India and the U.S. Treasury Secretary during the Finance Minister's visit to the U.S.A. on 15th April, 2016, India and U.S.A. have been engaging in bilateral discussion at the level of Competent Authorities of both the countries.
